

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SARAVANA STORES GOLD PALACE PRIVATE LIMITED Date of Commencement of Liquidation: 28-11-2022; List of Stakeholders as on Date: 03-02-2023; Name of IP: Mr. S. Palaniappan; Process Number: 1; Last 5 digitof registration number: 11207

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	5164218.82	1	5164218.82				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	2443797817	1	2443797817				Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	6	219149937	3	193838199		25311738		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	190	225196639	181	142332850		64447440	18416349	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		198	2893308611.82	186	2785133084.82	0	89759178	18416349	